

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:209
ANSWERED ON:04.08.2003
UTILISATION OF HARVESTED RAIN WATER
ALE NARENDRA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have assessed the quantum of rain water being harvested and utilised for different purposes in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Central Ground Water Authority (CGWA) has directed the State Governments to make it mandatory for urban dwelling units in the States to harvest roof-top rain water;
- (d) if so, whether the CGWA proposes to bring any legislation in this regard;
- (e) if so, the details thereof;
- (f) whether the State Government have sought financial assistance from the Union Government on rain water harvesting during the current financial year; and
- (g) if so, the details thereof along with financial assistance provided to the State Governments?

Answer

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI)

(a) to (g) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (g) OF STARRED QUESTION No.209 TO BE ANSWERED IN LOK SABHA ON 4.8.2003 REGARDING UTILISATION OF HARVESTED RAIN WATER.

(a) & (b) The annual average flow in the river systems of the country is 1869 Billion Cubic Metre (BCM). Owing to the topographic, hydrological and other constraints, the utilizable water is 1122 BCM of which surface water is 690 BCM and annual replenishable ground water resources is 432 BCM. Presently, 605 BCM is being utilised from surface and ground water resources. Of this, the water presently being utilized for Irrigation is 501 BCM, for Domestic is 30 BCM, for Industry is 20 BCM, for Energy is 20 BCM and for other purposes is 34 BCM. Details of utilization for various purposes are not assessed state-wise.

(c) Central Ground Water Authority has issued directions under Section 5 of Environment (protection) Act, 1986 to group housing societies, institutions/schools, hotels, industrial establishments and farm houses located in notified areas of south & south west districts, NCT Delhi; Municipal Corporation of Faridabad & Ballabgarh, Faridabad district, Haryana; Municipal Corporation of Ghaziabad, Ghaziabad district, Uttar Pradesh; Gurgaon town & adjoining industrial areas of Gurgaon district, Haryana to adopt roof top rain water harvesting systems. Besides, in non-notified areas of NCT Delhi, all group housing societies located in the areas where ground water levels are more than 8 metre below ground level and are abstracting ground water have been directed to adopt roof top rain water harvesting systems.

(d) No, Sir.

(e) Does not arise.

(f) During the current financial year, State Government have not sought any financial assistance specifically on rain water harvesting.

(g) Does not arise.